

(3)

6.5.96

OANo 1044/95

Hon. Dr. R.K. Saxena SM  
Hon. Mr. D.S. Bawda AM

None is present for the  
affidavit. Let the disposal be  
the revision of l.v. sh. one  
more opportunity is given.  
Fix on 5.7.96

Sharma  
AM

for  
SM

05/7/96

Hon. Dr. R.K. Saxena, JM.  
Hon. Mr. D.S. Bawda, AM.

Despite the revision at the cause-list  
none is present for the parties. The perusal  
of the record shows that the matter is pending  
admission from 17/10/95 and the learned counsel  
for the applicant had been seeking adjournment.  
~~Today~~ None had appeared on 06/5/96 and also  
none is present today. It appears that the applicant  
is not interested in the matter. It is, therefore,  
dismissed for default.

Sharma  
AM

for  
JM.